

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-35/1999/12490/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the rd 22 December, 2023.

Sub: **Casual leave.**

Ref:- Letter No. SMACT/14/I/5/702 dtd. 20.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 26.12.2023 and 27.12.2023, along with station leave permission, from the evening of 22.12.2023 till the morning of 28.12.2023**, has been granted. The District & Sessions Judge, Cachar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-35/1999/12491-12492/A, dated , 22-12-23

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)